

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-542/2014
in
OA-3603/2012**

New Delhi this the 14th day of December, 2015.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Shri Madan Lal and Anr.,
S/o Shri Gurumukh Singh,
Loco Pilot (Passenger Train),
Delhi Division,
Northern Railway, New Delhi. Applicants

(By Advocate : Smt. Meenu Mainee)

Versus

1. Shri Pradeep Kumar,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Shri Anil Kumar Kalipal,
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi. Respondents

(By Advocate :Sh. Rajender Khattar)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

1. Today, when this case was taken up, learned counsel for the alleged contemnors has submitted that the order of this Tribunal has been complied with and the compliance affidavit has been filed on 20.11.2015. Along with this affidavit, the respondents have enclosed a copy of the order dated 27.10.2015 by which promotion has been granted without resorting to reservations.
2. In view of the above, we are of the opinion that the order of this Tribunal has been complied with.

Hence, the CP is closed.

Notices issued to the respondents are discharged.

(Shekhar Agarwal)
Member (A)

(Raj Vir Sharma)
Member (J)

/ns/